

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Excise Appeal No. 41166 of 2017

(Arising out of Order-in-Original No.17/2017 (C) (C.Ex.) dated 14.03.2017 passed by Commissioner of Central Excise, Puducherry Commissionerate, 1, Goubert Avenue, Puducherry 605 001)

**Shri Prasanna Bhutoria,
Managing Partner**

... Appellant

M/s.Welcord Component Industries
B-8, PIPDIC Industrial Estate,
Mettupalayam,
Puducherry 605 009.

VERSUS

**The Commissioner of GST &
Central Excise,**

... Respondent

Puducherry Commissionerate,
No.1, Goubert Avenue,
Puducherry 605 001.

APPEARANCE :

Shri V. Ravindran,, Advocate for the Appellant
Shri M. Selvakumar, Authorized Representative for the Respondent

CORAM :

**HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)**

**DATE OF HEARING : 03.01.2025
DATE OF DECISION : 17.06.2025**

Per: Shri P. Dinesha

Appeal stands disposed of as indicated in the order. For order, order of date in Excise Appeal No.41167 of 2017 may be seen.

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)

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